

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-529**  
CP-141/241-242/ND/2023

**IN THE MATTER OF:**

Sh. T R Arya

**.....Applicant**

Vs.

Hari Steels & General Industries Ltd. & Ors. {5}

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Ashish Dholakia, Sr. Adv, Mr. Rohan Chawla,  
Mr. Harshit Joshi, Adv.

For the Respondent : Ms. Sonal Khattri, Proxy Counsel

**ORDER**

Due to paucity of time, the matter is listed on **21.08.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**